

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH 'GULESTAN' BUILDING NO.6  
PRESCOT ROAD, BOMBAY : 1.

Original Application No. 877/96

Monday the 30th day of September 1996

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri M.R. Kolhatkar, Member (A)

Smt. Usha Haribhau Bhapkar  
A-3, Postal Quarters  
AT P.O. Baramati  
Dist. Pune - 413 102.

... Applicant.

By Advocate Shri S.P. Kulkarni.

V/s.

Union of India through  
Superintendent of Post Offices,  
Pune Mofussil Division  
At P.O. Pune. Dist Pune- 411 042.

The Estate Officer  
Office of the Postmaster General  
Pune Region, Pune- 411 001.

The Director of Postal Services,  
Office of Postmaster General  
Pune Region, Pune 411 001.

Postmaster General  
Pune Region.  
Pune- 411 001.

... Respondents.

By Advocate Shri S.S. Karthika for  
Shri P.M. Pradhan.

O R D E R (ORAL)

{ Per Shri B.S. Hegde, Member (J) }

The applicant has been dismissed from service on 16.5.96 against which he preferred an appeal to the competent authority which has not yet been disposed of. The applicant is in occupation of the quarter.

In the circumstances we hereby direct the respondents not to evict the applicant from the quarter till they dispose of the appeal. The respondents

: 2 :

are directed to dispose of the appeal within a period of three months from the date of receipt of this order. The O.A. is disposed of accordingly.

Copy of the order be given to the parties.

M.R.Kolhatkar  
(M.R. Kolhatkar)  
Member (A)

B.S.Hegde  
(B.S. Hegde)  
Member (J)

NS